

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 2293

TO BE ANSWERED ON FRIDAY 6th MAY, 2016
VAISAKHA 16, 1938 [SAKA]

Export of Basmati Rice

2293. **SHRI SHRIRANG APPA BARNE:**
SHRI VINAYAK BHURAO RAUT:
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of Finance be pleased to state:

- (a) whether a massive scam in the export of high quality Basmati rice has been unearthed in the recent past;
- (b) if so, the details thereof and the modus operandi adopted by the agencies involved therein;
- (c) whether instead of the consignment reaching Iranian shores, it was diverted midsea to Dubai allegedly with the connivance of cargo ship operators carrying the goods;
- (d) whether payments were also made from Iran to these exporters in India;
- (e) whether any agency involved in the said scam has so far been identified; and
- (f) if so, the details thereof and the action taken against these agencies?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

(a) Yes, Madam.

(b), (c) & (d) Directorate of Revenue Intelligence (DRI) has detected cases of diversion of Basmati Rice export wherein consignments of rice meant for Iran were diverted to Dubai. The payments for the said goods were received in Indian Rupees instead of freely convertible foreign currency, by misusing the facilities granted to the goods actually exported to Iran.

(e) No.

(f) Nil